

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (C) No.753 of 2021**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mrs. Amrita Sinha, Advocate
For the JUVNL : Mr. Sachin Kumar, Sr. S.C.I

Order No.03

Date: 08.09.2021

This case is taken up through video conferencing.

Mr. Sachin Kumar, learned Sr. S.C.I, appearing on behalf of the respondent-JUVNL prays for and is allowed six weeks' time to seek instructions and file counter affidavit.

Put up this case under the heading "**For Admission**" after six weeks.

Office is directed to reflect the name of Mr. Sachin Kumar in the cause list as the counsel for the respondent-JUVNL.

Sanjay/

(Rajesh Shankar, J.)